

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:5019  
ANSWERED ON:02.09.2011  
USE OF PUBLIC MONEY FOR POLITICAL ENDS  
Ray Shri Rudramadhab

**Will the Minister of FINANCE be pleased to state:**

(a) whether the Union Government has specific guidelines on use of public money by the Chief Ministers and other politicians for weekend holidays and to achieve their political ends; and

(b) if so, the details thereof and details of enforcing prosecution during each of the last three years and the current years?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) Application of public money for public purposes is governed by rules and instructions issued by the Union Government and State Governments. Functionaries authorized to incur expenditure from public funds are expected to do so in accordance with such rules and instructions, and for the larger public good.

(b) Information regarding cases of misuse of public funds by politicians is not maintained centrally.